

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/2023/A.

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 29th March, 2022.

Sub:- **Commuted leave.**

Ref:- No. HC(IB)-VIG/01/2022 Dated 25.03.2022.

Sir,

With reference to the above, I am directed to inform you that Shri Gote Mega, District & Sessions Judge, West Siang District, Aalo, Arunachal Pradesh, has been granted **extension Commuted leave from 24.03.2022 to 25.03.2022**, as prayed for.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/2024/A, dated 29.03.2022

Copy to:

1. Shri Gote Mega, District & Sessions Judge, West Siang District, Aalo, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)

Pda